

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Miscellaneous Application No.202/00354/2020**  
**(in O.A. 202/383/2018)**

Jabalpur, this Friday, the 26<sup>th</sup> day of June, 2020

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**  
**HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



Neeraj Singh Gurjar **-Applicant**  
 (By Advocate – **Shri I.S. Asthana**)

**V e r s u s**

Union of India and others **- Respondents**  
 (By Advocate – **Shri Nirmal Sharma**)

**O R D E R (ORAL)**

**By Ramesh Singh Thakur, JM:-**

This Misc. Application No. 202/354/2020 has been moved by the applicant with a prayer to withdraw O.A.No.202/383/2018.

2. The reasons have been submitted in Para 2 of the Misc. Application.
3. The counsel for the respondents has no objection to it.
4. The Misc. Application No. 202/354/2020 is allowed. The applicant is permitted to withdraw O.A.No.202/383/2018.
5. Resultantly, the Original Application No. 202/383/2018 is dismissed as withdrawn.

**(Naini Jayaseelan)**  
**Administrative Member**  
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**(Ramesh Singh Thakur)**  
**Judicial Member**